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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 72022-72124 F. 5(1)/2023

Dated, Delhi the _____

Copy forwarded for information and necessary action to:-

1. ✓ The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex (VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge (HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge (HQs),
Delhi



HIGH COURT OF DELHI : NEW DELHI

No. 1505/Estt./EI-1/DHC

Date: 22.09.2023

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Ms. Vandana Jain, an officer of Delhi Higher Judicial Service, presently posted as Joint Registrar (Judicial) in this Court on deputation basis, to her parent cadre and appoint Dr. Jagminder Singh, an officer of Delhi Higher Judicial Service, currently posted as Additional Sessions Judge-03, South-West, Dwarka as Joint Registrar (Judicial) in this Court on deputation basis, in her place, with immediate effect.


By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 19195-207/ Estt./EI-1/DHC

Dated : 22.09.2023

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, South-West District, Dwarka, Delhi.
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OsSD/Co-ordinator(DIAC).
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars.
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Officers concerned.
12. To be placed in the personal file of the officers concerned.
13. Guard File.


(Vinal Kapoor)
Joint Registrar (Estt.-I)